

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
10-05-2024 AT 10:30 AM**

**CP(IB) No .181/7/HDB/2019  
AND  
Cont. A (IBC) 24/2023 in CP(IB) No .181/7/HDB/2019  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

Laxmi Kantha Rao Thota

**...Financial Creditor**

**AND**

IRIS Electro Optics Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Cont. A (IBC) 24/2023**

Learned Counsel Mr Harsh Chowdary, for applicant present physically.

Contemnor called absent.

Report not received. For report, call on 28.05.2024.

**SD/-**

**SD/-**

**MEMBER (T)**

**MEMBER (J)**